

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**SUPPLEMENTARY CAUSE LIST DATED 05.08.2022 (FRIDAY)**

## **COURT OF CHAIRPERSON**

# **CASES SHALL BE HEARD ONLY IN PHYSICAL MODE**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Mr. Justice M. Satyanarayana Murthy, Member (Judicial) and Hon'ble Mr. Barun Mitra, Member (Technical)**

### **For Judgment**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	Comp. App. (AT) (Ins) No. 124 of 2022	Atiuttam Prasad Singh Liquidator SNS Diagnostics Ltd. Vs. Utsav Securities Pvt. Ltd.	Mohd. Nazim Khan	S P Singh
2.	Comp. App. (AT) (Ins) No. 328 of 2022	Hemant Mehta Vs. Asst. Commissioner of State Tax & Ors.	Devarajan Raman	Aaditya Pande
3.	Comp. App. (AT) (Ins) No. 699 of 2022	Vikas Dahiya Vs. Arrow Engineering Ltd. & Anr.	Rinku Kumar	Robin Jaisinghani Jacinta D'Silva Bhaskar Nayak-R1 Vichitra N. Pathak-R2
4.	Comp. App. (AT) (Ins) No. 812 of 2022	Oval Investment Pvt. Ltd. Vs. Arrow Engineering Ltd. & Anr.	Kumar Anurg Singh	Robin Jaisinghani Vikas Mehta Bhaskar Nayak-R1 Anurag Bisaria-R2

### **For Admission (Fresh Cases)**

5.	Comp. App. (AT) (Ins) No. 889 of 2022	Central Board of Trustee Employees Provident Fund Organization Vs. Technopak Advisors Pvt. Ltd. & Anr.	Brijesh Kr. Tamber	
6.	Comp. App. (AT) (Ins) No. 905 of 2022	SLB Welfare Association Vs. PSA Impex Pvt. Ltd. & Anr.	Shantanu Singh	
7.	Comp. App. (AT) (Ins) No. 908 of 2022	Ambience Projects & Infrastructure Pvt. Ltd. Vs. Indiabulls Housing Finance Ltd.	V Anush Raajan	Dheeraj Nair

8.	Comp. App. (AT) (Ins) No. 928 of 2022	Glorious Agro Exim Pvt. Ltd. Vs. Punjab National Bank	Victor Moses	
9.	Comp. App. (AT) (Ins) No. 929 of 2022	Angaraj Vanijya Pvt. Ltd. Vs. Rohit Ferro Tech Ltd. & Ors.	Mukul Katyal	
10.	Comp. App. (AT) (Ins) No. 930 of 2022	Ankur Jain Vs. Rohit Ferro Tech Limited & Ors.	Mukul Katyal	
11.	Comp. App. (AT) (Ins) No. 931 of 2022	Sameer Vishnu Parab Vs. Gatik Conglomerate Pvt. Ltd. & Anr	Anuj Tiwari	
12.	Comp. App. (AT) (Ins) No. 932 of 2022	Manoj Kumar Jain Vs. State Bank of India & Anr.	Ashish Choudhury	
13.	Comp. App. (AT) (Ins) No. 934 & 935 of 2022	Ashok Tiwari Vs. DBS Bank India Ltd. (DBIL) & Anr.	Kumar Ayush	

**02:00 PM**

**For Hearing**

14.	Comp. App. (AT) (Ins) No. 643 of 2021 & I.A. No. 1700 of 2021  <b>(PH)</b>	Association of Aggrieved Workmen of Jet Airways (India) Ltd. Vs. Jet Airways (India) Ltd. & Ors.  <b>With</b>	Swarnendu Chatterjee Aditya Sidhra	Dhiraj Kumar Totala Tanya Chib-R1 & R3 Raunak Dhillon-R2 Pooja Mahajan-R4
15.	Comp. App. (AT) (Ins) No. 915 of 2021  <b>(PH)</b>	Rohit Sharma & Ors. Vs. Monitoring Committee Through Ashish Chhawchharia & Ors.  <b>With</b>	Nidhi Khanna	Dhiraj K. Totala
16.	Comp. App. (AT) (Ins) No. 584 of 2021 & I.A. No. 2720 of 2021  <b>(PH)</b>	Punjab National Bank Vs. Ashish Chhawchharia & Ors.  <b>With</b>	Ankit Raj	Dhiraj Kumar Totala Tanya Chib Ashish Chhawchharia- R1 Aditi Deshpande-R3
17.	Comp. App. (AT) (Ins) No. 686 of 2021  <b>(PH)</b>	TLD MEAI FZE Vs. Ashish Chhawchharia Resolution Professional of Jet Airways (India) Ltd. & Anr.  <b>With</b>	Kunal Mimani	Dhiraj Kumar totala Ashish Chhawchharia Tanya Chib-R1 Pooja Mahajan-R2

<b>18.</b>	Comp. App. (AT) (Ins) No. 752 of 2021  <b>(PH)</b>	Jet Aircraft Maintenance Engineers Welfare Association Vs. Ashish Chhawchharia Resolution Professional of Jet Airways (India) Ltd. & Ors.  <b>With</b>	Kumud Shekhar	Dhiraj Kumar Totala Ashish Chhawchharia Rohan Rajadhyaksha- R1 Raunak Dhillon-COC Pooja Mahajan-R3
<b>19.</b>	Comp. App. (AT) (Ins) No. 801 of 2021  <b>(PH)</b>	Bhartiya Kamgar Sena & Anr. Vs. Ashish Chhawchharia Resolution Professional of Jet Airways (India) Ltd. & Ors.  <b>With</b>	Gaurav H Sethi	Rohan Rajadhyaksha Dhiraj Kr. Totala Tanya Chib-R2 & R3 Ashish Chhawchharia Raunak Dhillon-R2 Pooja Mahajan-R4
<b>20.</b>	Comp. App. (AT) (Ins) No. 361 of 2022  <b>(PH)</b>	Concor Air Ltd. Vs. Ashish Chhawchharia & Anr.  <b>With</b>	Rishi K. Awasthi	Dhiraj Kumar Totala
<b>21.</b>	Comp. App. (AT) (Ins) No. 771 of 2022  <b>(PH)</b>	All India Jet Airways Officers and Staff Association Vs. Ashish Chhawchharia Resolution Professional & Ors.	Nupur Kumar	
<b>22.</b>	Comp. App. (AT) (Ins) No. 792 of 2021	Department of State Tax Vs. Ashish Chhawchharia Resolution Professional for Jet Airways (India) Ltd. & Anr.	Aaditya Pande	Rohan Rajadhyaksha Malhar Zatakia Dhiraj Kumar Totala Priya Palwa Madhur Arora-R1

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By order of Hon'ble Chairperson  
-sd/-  
Registrar